

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).8425/2010

HAZI SHAFAT HUSAIN

Petitioner(s)

VERSUS

SANJEEDA PARVEEN & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 31/08/2010 This Petition was called on for hearing today.

For Petitioner(s) Mr. Lakshmi Raman Singh, Adv.
Mr.S.Wasim A.Qadri, Adv.

For Respondent(s) Mr. Vivek Gupta, Adv.
Dr. S.K. Verma , Adv

UPON hearing counsel the Court made the following
O R D E R

Await return of notice of Respondent Nos.2 and 10.The
remaining respondents are granted four weeks time for filing
counter if any. Ld.counsel for the petitioner seeks dasti against
Respondent Nos.2 & 10 in addition to notice already issued.
Granted three weeks time for taking steps. Issue dasti. Await
return of notice of Respondent Nos. 2 & 10.
List the matter on 21.10.2010.

(Sunil Thomas)
Registrar

SB